BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (I.B) No.213/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

| Name | of the Company | Stewarts and Lloyds of I | ndia Ltd. | |
|---------------|--|--------------------------|------------------------|---------------------|
| Under Section | | 10 IBC | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

17 Ma Sidhartha Sharma, Adv 3 on behalf of Corporation 27 Ms Namvaler Baser, Adv 3 Debtor P23/10/2017
3) Mr. HEMANT SHARMA, Insulvency of Shalf of Professional H. Br.

Mr. Sandcep Kr. Gulla Resolution Professional

Mr. Hemany Sharma on behalf of Resolution Professional and Ld.

ORDER

Counsel for the corporate debtor are present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)